

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 25**

**IA 5109/2023 IN C.P. (IB)/590(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s TOPWORTH STEEL  
& POWER PVT LTD**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Dhruvad Vaghani, Adv. Gaurav Jain for the Respondent present.

**IA 5109/2023**

Ld. Counsel for the Respondent submits that a rejoinder was received from the Applicant yesterday evening and seeks time to peruse the same. List this matter on Board on **29.04.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh